

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**CP No. 343/2018  
OA 441/2018**

**New Delhi this the 26th day of April, 2019**

**Hon'ble Sh. Pradeep Kumar, Member (A)  
Hon'ble Sh. Ashish Kalia, Member (J)**

Rohit Bhati  
S/o Shri Rajendra Singh  
Aged about 26 years  
R/o Vill & Post – Maicha, G.B. Nagar  
Uttar Pradesh – 201310  
(Candidate towards Combined Higher Secondary Level  
Examination – 2014 Exam. ....Applicant

(By Advocate : Sh. Lijo Jose for Sh. Yogesh Kumar Mahur)

**Versus**

1. Sh. Ashim Khurana  
Chairman  
Staff Selection Commission  
Block No. 12, C.G.O. Complex  
Lodhi Colony, New Delhi.
2. Sh. J.P. Garg  
Regional Director  
Staff Selection Commission  
21-23, Lowther Road  
Allahabad – 1100124
3. Sh. Ms. A. Fani Rao  
Dy. Director  
Office of the Comptroller & Auditor  
General of India  
10, Bahadur Shah Zafar Marg  
New Delhi – 1100124
4. Sh. Bhanu Pratap Sharma  
Secretary  
Department of Personnel & Training  
M/o Personnel, Public Grievance & Pension,  
North Block, New Delhi. ....Respondents

(By Advocate: Sh. Nayan Dubey for Sh. Gaurang  
Kanth  
Sh. C Bheemanna with Sh. Dubey)

**ORDER (ORAL)**

**Sh. Ashish Kalia, Member (J)**

Learned counsel for the petitioner submitted that the applicant has already got the relief. In view of this, nothing survives in the present OA. Therefore, the CP is closed. Notices issued to the respondents are discharged.

**(Ashish Kalia)  
Member (J)**

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**(Pradeep Kumar)  
Member (A)**